

**GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**RAJYA SABHA
UNSTARRED QUESTION NO. 1731
TO BE ANSWERED ON 06TH AUGUST, 2024**

DETECTION OF SUB-STANDARD MEDICINES BY CDSCO

1731 MS. INDU BALA GOSWAMI:

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) whether sub-standard medicines have been found in various States during the inspection of the Central Drugs Standard Control Organization (CDSCO);
- (b) if so, the details thereof; and
- (c) whether the drug alert list issued by CDSCO in April-2024 also includes the pharmaceutical industry of Himachal Pradesh?

**ANSWER
THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND
FAMILY WELFARE
(SMT. ANUPRIYA PATEL)**

(a) & (b): In order to assess the regulatory compliance of drug manufacturing premises in the country, the Central Drugs Standard Control Organization (CDSCO) along with State Drugs Controllers (SDCs) have conducted risk-based inspections of 400 premises. The firms have been identified based on risk criteria like number of drugs declared as Not of Standard Quality, complaints, criticality of the products etc. Based on findings of inspections, more than 300 actions like issuance of show cause notices, stop production order, suspension, cancellation of licenses /product licenses etc., have been taken by the State Licensing Authorities as per the provisions of the Drugs Rules 1945. During the inspection drugs sample were drawn for testing and out of 812 drugs sample tested, 118 drugs sample have been declared as Not of standard Quality.

(c): Drug Alert issued by CDSCO for the month of April 2024, also includes drugs manufactured by the pharmaceutical companies located in Himachal Pradesh.
